

Shri Raj Bahadur: So far as land for the shipyard is concerned, we require 100 acres. Out of that 64 are to be acquired from private parties and the remainder is going to be given to us free of cost by the State Government subject to the condition that the cost thereof shall be made good to them. So for the shipyard is concerned that should be sufficient. Apart from that for the housing colony for the staff, 200 acres have been indicated to us, and we are considering whether that particular site suit us for this purpose.

Polish offer to assist India's coastal trade

*386. **Shri Indrajit Gupta:** Will the Minister of Transport and Communications be pleased to state.

(a) whether Poland has offered to assist India's coastal trade by providing ships and technical know-how of shipbuilding; and

(b) if so, Government's reaction to the offer?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No specific offer has been received by the Government in regard to coastal shipping.

(b) Does not arise.

Shri Indrajit Gupta: It is reported in the press on the 27th March that the Polish Ambassador in this country declared that Poland was willing to offer ships for our coastal trade as well as the technical know-how for shipping. So, even if no concrete scheme is received, may I know whether the Government have taken up this offer and is exploring the ways and means of bringing the question into some sort of fruition?

Shri Raj Bahadur: As recently as January, 1962 a letter was in fact received from the Commercial Attaché of the Polish Embassy that Messrs Centrouor of Warsaw were willing to deliver one cargo liner of 10,000 DWT and that offer was communicated to the public and private one company had shown some interest

one company had some interest therein, but we think it did not materialise ultimately.

Shri Indrajit Gupta: In view of the shortage of coastal ships, even the scheme for shipping the coal from Calcutta has practically been frustrated. That is why I want to know whether the Government is interested in pursuing this and trying to see whether we can get some vessels for coastal trade.

Shri Raj Bahadur: The shipping companies in the public or the private sector have got to . . .

Mr. Speaker: The hon. Member wants to know if Poland has made such proposals and whether the Government would welcome or make a similar proposal.

The Minister of Transport and Communications (Shri Jagjivan Ram): We welcome any offer of any assistance for increasing our tonnage of shipping, but the offer from Poland, after enquiry, is that even in the matter of technical know-how they can consider the question of assisting us after a period of two years, and that is not of any use to over equipment.

Shri Hari Vishnu Kamath: Is it a fact that some other maritime countries of Europe including, I believe, Denmark, have offered their assistance and co-operation in this matter and, if so, is that also under consideration?

Shri Raj Bahadur: This has nothing to do with the original question.

Shri Hari Vishnu Kamath: The original question refers not only to coastal trade, but to ship-building also. My supplementary was on ship-building.

Mr. Speaker: Next question.

Shri Hari Vishnu Kamath: You can give a ruling, Sir. The original question refers to ship-building also.

Mr. Speaker: I find that the original question is restricted to Poland. Whether Poland has offered to assist

India's coastal trade. "Relevancy" has wider scope in different contexts. Relevancy in courts would be different; relevancy in resolutions, debates and discussions may be different. But during Question Hour, it is to be restricted a little. Therefore, we should not open it out; otherwise this would be a regular discussion.

Shri Hari Vishnu Kamath: Your ruling is restricting that matter too much, because Government ought to be able to give information as to how many countries offered assistance in a particular matter, when that particular matter is the subject matter of a question.

Mr. Speaker: Next question.

Farms operated by sugar factories

*387. **Shri Basappa:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Indian Central Sugarcane Committee has suggested to State Governments to take over farms at present operated by sugar factories; and

(b) if so, the reasons thereof?

The Minister of Food and Agriculture (Shri S. K. Patil): (a) A suggestion to this effect was considered by the Indian Central Sugarcane Committee at its meeting early in April, 1962. The Committee accepted the proposal, in principle, and decided to examine it further.

(b) Does not arise.

Shri Basappa: May I know whether there are any disputes between the cane-growers and these factories and whether the production has suffered on account of that? May I know what exactly the State intends to do by taking over these farms?

Shri S. K. Patil: There is no dispute; it is a part of the other schemes that we have got.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि इसे कौन-कौन से सूबों में जारी किया गया है ?

श्री स० का० पाटिल : मेरे पास जो खबर है उस के अनुसार अभी आन्ध्र प्रदेश, असम, बिहार, मध्य प्रदेश, मैसूर, उड़ीसा, पंजाब, ईप्सू, राजस्थान, दिल्ली, मणिपुर और त्रिपुरा में नहीं है, लेकिन मद्रास, वेस्ट बंगाल, महाराष्ट्र, गुजरात और केरल में है ।

Shri K. N. Pande: May I know whether the farms, when taken over, will be run by the State Governments or be distributed among the landless farmers?

Shri S. K. Patil: I do not know. Our view—and that has been accepted by the Planning Commission—is that these big farms that are attached to the sugar factories are capable of producing more if mechanically managed and they should be generally exempted. Therefore, we have got to be sure, before any transfer is made, that the production is not going to suffer. But when the State Government says that it would not suffer, naturally our conditions are satisfied.

Shri Hem Barua: May I know whether Government have proposed to withdraw the ceiling imposed on crushing and also what is the basis of the Food Minister's optimism that all sugarcane will be crushed?

Shri S. K. Patil: What has this to do with the original question?

Shri Hem Barua: That might limit the production in the farms. That is why I am interested in knowing that.

Shri S. K. Patil: Crushing is different. This is quite a different question about sugar farms.

Mr. Speaker: The original question deals with taking over of the sugar farms by State Governments. That has nothing to do with crushing.

Shri U. M. Trivedi: May I know whether the taking over of the farms will be confined merely to the operational portion of the farms or whether it will be an expropriation of the farms?